BENCH-I

Name of the Company | Chandra Basu

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

36

C.P.No 160/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M

Under	Section	-Versus- Central Land & Building 9 397/398	Society Pvt.Ltd & Ors	
SI. I	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	SHIV RAT	MITRA ADVOCATE AN KAKRANIA ADVOCATE	/R 1 to 3	Sanjeels Sem' Advocate Late: 17-10-2017
	ARKADE	M BISHWAR, B	order	1 x 1 1 >

Ld. Counsel for the petitioners and the respondent nos.1 to 3 are present.

Petitioner sought leave of the Court for filing reply. Prayer is allowed.

List on 29/11/2017.

(Jinan K.R.)

Member (J)

1>0

(Vijai Pratap Singh)
Member (J)